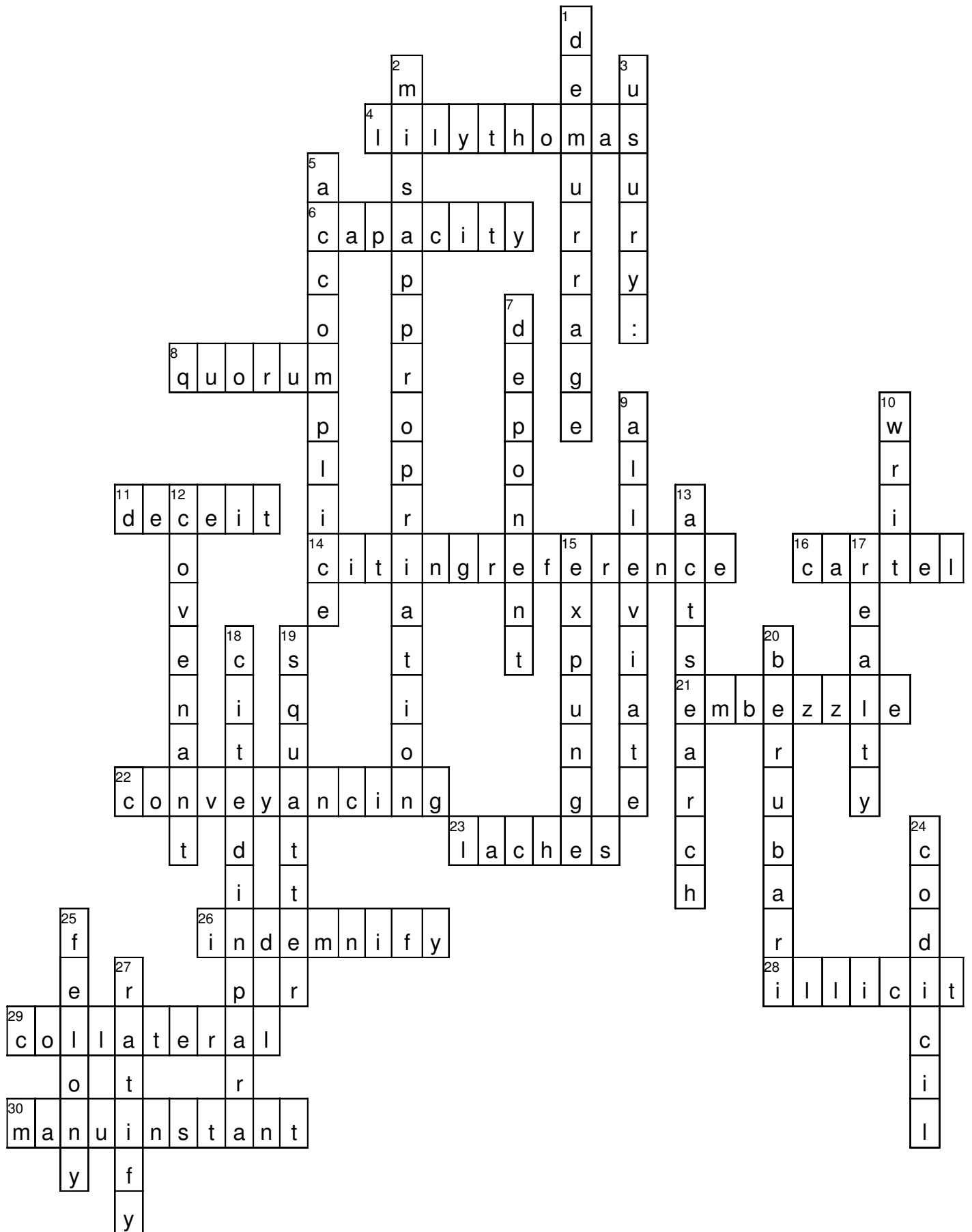


Manupatra Crossword2



Across

4. Case that laid down that elected representatives, convicted of a crime and awarded more than two year

Down

1. Agreed damages to be paid for delay of the ship in loading or unloading

imprisonment, lose membership of the House with immediate effect

6. someone's ability to enter into a legal agreement

8. the lowest number of qualifying people needed for a meeting to be able to make a decision.

11. Fraudulent representation as to a matter of fact

14. This feature assists the user in knowing, in what perspective cases mentioned in a particular judgment were treated or considered by the Court delivering judgment on Manupatra

16. An agreement between businesses to restrict competition and keep prices high

21. Fraudulent misappropriation of money or assets

22. The name for carrying out all the actions needed to transfer the ownership of a piece of land.

23. Unreasonable delay in asserting legal right

26. To compensate

28. Unlawful or contrary to accepted morality

29. Extra security for a debt

30. Gives a quick bird's eye view on editorial enhancements on Manupatra

2. Illegal use of someone else's property intentionally

3. Charging higher interest rates more than legally permissible

5. A person who helps another to commit a crime

7. a person who swears on oath that a statement is correct

9. to lessen or reduce

10. A court order commanding a person to whom it is addressed, to do a specific act

12. a contract or legally binding agreement

13. A search tool that allows you to search for Bare Acts only on Manupatra

15. Officially and intentionally destroying records or information

17. Real property

18. This feature enables the user to see the relevant paragraphs in various judgments, where the current case has been referred

19. A person who occupies land illegally

20. Case that said 'the preamble is not an integral part of the Indian constitution'

24. A document that amends an existing will

25. A crime of grave nature

27. To approve and sanction